

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 110
CP No. (IB)- 57/9/JPR/2020
Under Section 9 of IBC, 2016**

In the matter of:

Mr. Rakesh Sharma, Sole Prop. M/s Rakesh Traders

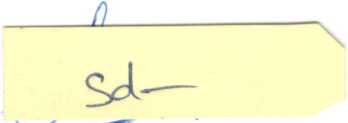
...Operational Creditor

Versus

M/s Cosmopolis Interiors Pvt. Ltd.

...Corporate Debtor

Due to paucity of time, the matter could not be taken up. Post the matter
to 21.12.2022.


(Prabhu Dayal Sewda)
Court Officer

December 05, 2022